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Title : Observation regarding Business transacted by the House during the week ending on 4 August, 2006.

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the last week.

Out of the 100 Starred questions admitted, only 14 could be answered orally. Replies to the remaining Starred Questions along with the replies to 782 Unstarred Questions were laid on the Table.

The House took up one Calling Attention regarding "situation arising out of reported violation of different awards given by Water Dispute Tribunals" raised by Shri Arjun Charan Sethi.

The House discussed for about two hours and 37 minutes one Short Duration Discussion under Rule 193 on the "Report of Justice Mukherjee Commission of Inquiry regarding alleged disappearance of Netaji Subhas Chandra Bose and memorandum of Action Taken by the Government on the Report laid on the Table of the House on the 17th May, 2006" raised by Shri Prabodh Panda.

During the period, as many as 69 matters of urgent public importance were raised after the Question Hour and before the adjournment of the House for the delay. Also 51 matters were raised under Rule 377 during the period.

As regards the Legislative Business, the House discussed the Parliament (Prevention of Disqualification) Amendment Bill, 2006, as again passed by Rajya Sabha, for about five hours and 45 minutes before it was passed.

The House also discussed the Actuaries Bill, 2005 for about one hour and 37 minutes before it was passed. The House also passed the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005 after discussing it for about two hours and 44 minutes.

The House passed the Assam Rifles Bill, 2006, as passed by Rajya Sabha, after discussing it for about one hour and 49 minutes, the Produce Cess Laws (Abolition) Bill, 2006 after discussing it for about one hour and 29 minutes. The House also discussed the Spirituous Preparation (Inter-State Trade and Commerce) Control (Repeal) Bill, 2006 as passed by Rajya Sabha, for about 47 minutes before it was passed.

During this period, 19 Reports of the Departmentally-Related Standing Committees were presented.

During the week, we lost 11 hours and 16 minutes of valuable time due to interruptions and adjournments.

The House, however, sat late and worked extra for as many as eight hours and 42 minutes to transact essential items of business.

Out of the eight hours and 42 minutes for which the House sat late, one hour and 40 minutes were devoted to raising matters of urgent public importance after the normal business of the House was over.

I wish to convey my thanks to the hon. Members for their cooperation in the conduct of the proceedings.
